

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.111/2016
CA NO.

CORAM:

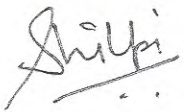
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017


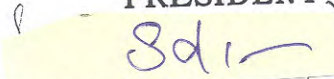
NAME OF THE COMPANY : Qualcomm India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHILPI JAIN	ADVOCATE	APPLICANT TRANSFeree COMPANY	

ORDER

At the request of the learned counsel for the parties, the matter is
adjourned to 3rd May, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi